

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shamken Multifab Limited Date of Commencement of Liquidation: 01-06-2023; List of Stakeholders as on Date: 17-08-2023; Name of IP: Mr. Sanjay Gupta; Process Number: 1; Last 5 digit of registration number: 10252

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	18	62174079226	18	62173490503		588723		Annexure 3
4	Unsecured financial creditors	3	4506953750	3	4506953750				Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	136	14077361	136	14077361				Annexure 6
7	Operational creditors (Government Dues)								Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		157	66695110337	157	66694521614		588723		